

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 275/2017 In C.P. No. 16/241/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

Name of the Company: Bahubali Shantilal Shah
V/s.
The Lok Prakashan Ltd.

Section of the Companies Act: Section 241 of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------------|------------------------------|----------------|-------------------------|
| 1. | PAVAN S. GODIAWALA | ADVOCATE | PETITIONER | <i>M. Godiawala</i> |
| | MIHIR THAKORE | SR-ADVOCATE | | |
| 2. | ANIP A. GANDHI | ADVOCATE | Res. no. 4 | <i>Anip A. Gandhi</i> |
| 3. | DIVYANG MAJMODAR | FCA | Res. No. 6 | <i>Divyang Majmodar</i> |
| | MR. SHALIN MEHTA | Sr. Advocate | | |
| 4. | Mihir Joshi & Advocate | Advocate Advocate | Resp No. 3 | <i>Apurva Vakil</i> |
| | Apurva Vakil | | | |
| 5. | KAMAL TRIVEDI (Sr. Advocate) | Sr. Advocate | Resp No. 2 | <i>Tanaya Shah</i> |
| | TANAYA SHAH | Advocate | | |

ORDER

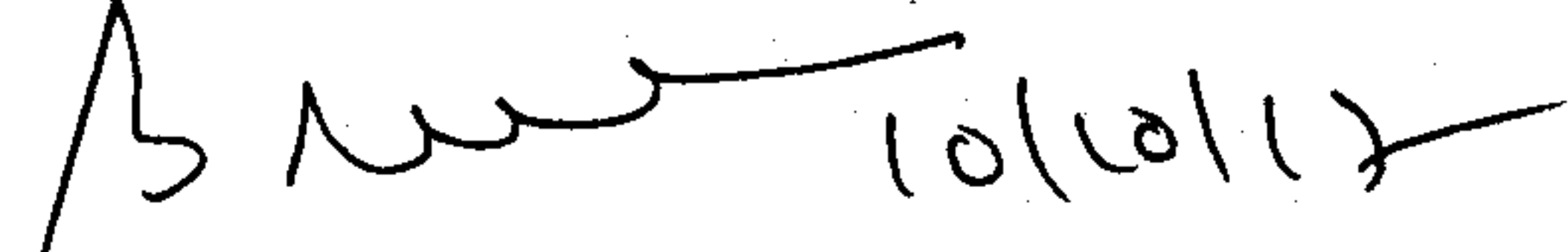
Learned Senior Advocate Mr. Mihir Thakore i/b Learned Advocate Mr. Pavan Godiawala present for Original Petitioner. Learned Senior Advocate Mr. Kamal Trivedi with Learned Advocate Ms. Tanaya Shah present for Original Respondent No.2. Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Apurva Vakil present for Respondent No.3. Learned Advocate Mr. Anip Gandhi present for Respondent No.4. Learned Senior Advocate Mr. Shalin Mehta with Learned FCA Mr. Divyang Majmodar present for Respondent No.6. None present for other Respondents.

Reply filed by Respondents no. 2, 3 and 6 in main petition.

Reply filed by Respondent no. 3 in IA 275/2017.

Heard arguments of Learned Counsel for Petitioner and arguments of Learned Counsels for Respondents on admission of petition and on interim reliefs.

Orders reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 10th day of October, 2017.